

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, FEROZEPUR.
PUBLIC NOTICE

Applications, on the prescribed proforma given below, with complete Bio data alongwith attested copies of relevant testimonials i.e. proof of qualification, date of birth, category belongs to and two passport size photographs out of which one should be pasted on the right upper side of the application, are invited for **(Nine) 09 posts of Peons**, upto **5.00 P.M on 11.01.2021** as per detail given below:-

Sr. No	Name of the post	Number of Post	Pay	Minimum Qualification	Age as on 01.01.2020
1	Peon	Total-09 GEN. -02 GEN.(EWS) -02 SC-02 ESM(GEN.)-01 ESM(SC)-01 ESM(BC)-01	Fixed monthly emoluments in the pay scale of Rs.4900-10680+ GP 1650/ as per Punjab Govt. letter No.7/204/2012-4FP1/66 dated 15.01.2015 and further revised vide Punjab Govt. letter No.7/204/2012-4FP1/1049 dated 21.12.2015 or as admissible from time to time.	Middle pass and should have knowledge of Punjabi upto Middle standard.	18 to 35 years as on 01.01.2020 . Relaxation of age will be given to the candidate of reserved categories as per rules/instructions of the Hon'ble High Court as well as Punjab Government

PROFORMA

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, FEROZEPUR.
APPLICATION FOR THE POST OF PEON.

1. Name (In Block Letter) : -----
2. Father's/Husband's Name : -----
3. Permanent Address : -----
4. Address for Correspondence : -----
5. Date of Birth : -----
6. Qualification : -----
7. Nationality : -----
8. Experience, if any : -----
9. Category : -----

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10. List of document attached : -----
11. Special aptitude, if any : -----
12. E-mail ID : -----
13. Telephone.Mobile No. : -----

Dated:-

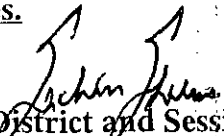
(Signature of applicant)

Note:-Last Date for submission of Application:- 11.01.2021 upto 5.00 P.M.

1. The incomplete applications and those received after 5.00 P.M. on due date i.e. 11.01.2021 shall be rejected, without assigning any reason. This office will not be responsible for any postal delay or wrong delivery, whatsoever.
2. Before applying the post, the candidate should ensure that he/she fulfills eligibility criteria. This office shall reject the applications not fulfilling the requisite criteria at any stage of recruitment and if erroneously appointed such candidate shall be removed from the service.
3. All the candidates will appear alongwith their original testimonials in the office of undersigned on the date fixed for interview. No TA/DA will be paid to the candidate for the said purpose.
4. Number of posts, may be increased or decreased due to administrative reasons. In case of **cancellation/postponement** of interview due to administrative reasons, this office shall not be responsible.
5. The posts of reserve category will be offered to the candidate of General category, if no suitable candidate from the reserve category is found eligible as per law whatever permissible.
6. All candidates must mentioned their **contact number and e-mail IDs** in the applications.
7. The interview will be conducted in this office at 10:00 A.M. Alphabets of the first name of the candidates and date of interview will be as under:-

A to G	27.01.2021
H to N	28.01.2021
O to R	29.01.2021
S to Z	30.01.2021

Proforma of application form is also available on the official website of this office i.e. <https://districts.ecourts.gov.in/ferozepur>. The candidate will be solely responsible to appear in the interview. **No separate information in this regard will be sent to the candidates.**

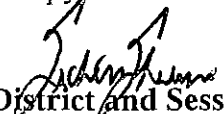

I/C District and Sessions Judge,
Ferozepur.

Endst.No. 7/03 /EB

Dated 18/12/2020

Copy forwarded to :-

1. All the District and Sessions Judges in the State of Punjab with the request to obtain and send the applications alongwith service record of retrenched/surplus Peon(Class-IV), if any to this office on or before **11.01.2021**.
2. The District Bureau of Employment Generation Skill Development and Training; Ferozepur, for sending the list of eligible candidates to this office, on or before **11.01.2021**.
3. All the Judicial Officers posted in Ferozepur Sessions Division with the request to get the notice displayed on the Notice Board of their respective Court and copy be also given to Daftri of this office for similar compliance.
4. System Assistant of this office to upload the same on the official website of this office.
5. The Manager, Chardikala, Patiala, for publishing the same in the newspaper on 24.12.2020 and sending the bill alongwith copy of advertisement to this office, for payment.


I/C District and Sessions Judge,
Ferozepur.

